

**Government of Jammu and Kashmir  
Department of Law, Justice and PA  
Civil Secretariat, Srinagar.**

**Notification  
Srinagar, the 30<sup>th</sup> of October, 2019.**

**SRO 970** .-In exercise of the powers conferred by proviso to Article 309 of the Constitution of India and in supersession of notification SRO 651 dated 25<sup>th</sup> of October ,2019 the Governor is pleased to direct that the cadre of Legal (Subordinate ) Service for the Union Territory of Ladakh shall comprise the posts as indicated in Schedule-I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

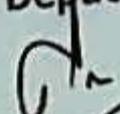
By Order of the Governor.

**Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated: 30.10-2019**

No: LD(Estt)2008/21.

Copy to the:-

1. Financial Commissioner to the Hon'ble Governor.
2. All Financial Commissioners.
3. All Administrative Secretaries to the Government.
4. Chief Electoral Officer, J&K.
5. Director, Information, J&K.
6. Director, Archives, Archaeology and Museums.
7. Director Litigation Jammu/ Kashmir.
8. General Manager, Government Press, Jammu/Srinagar.
9. Private Secretary to the Chief Secretary.
10. Stock file/Website, GAD.

  
(Riyaz Ahmad Riyaz) 30.10.19  
Deputy Legal Remembrancer  
  
30.10.2019

**Schedule-I to SRO.970 dated 30.10.2019**

S. No	Name of the Post	No of the Posts	Pay band/Scale of the post with GP	Cadre wise distribution		
				UT	Divisional	District
1.	Legal Assistant	22	Level-6 E(35900-113500)	-	20	02
2.	Junior Legal Assistant	04	Level-6B(35600-112800)	-	-	04
3.	Junior Scale Stenographer	02	Level-6B(35600-112800)	-	-	02
4.	Senior Assistant	02	Level 5(29200-92300)	-	-	02
5.	Junior Assistant	08	Level 4(25500-81100)	-	-	08
6.	Orderly	12	SL1 (14,800-47,100)	-	-	12

*Handwritten signatures and initials on the left margin.*